# DELHI LEGISLATIVE ASSEMBLY REVISED LIST OF BUSINESS

# Friday, 26<sup>th</sup> March, 2010/ 5 Chaitra 1932 (Saka) 2.00 PM

- 1. **Question Hour:** Starred Questions as shown in the separate list to be asked and replies given.
- **2. Special Mention (Rule-280):** Following Members to raise matters under Rule-280:
  - 1. Shri Sat Prakash Rana
  - 2. Shri Mukesh Sharma
  - 3. Shri Kulwant Rana
  - 4. Prof. Vijay Kumar Malhotra
  - 5. Shri Naresh Gaur

- 6. Shri Manoj Kumar Shokeen
- 7. Shri Ramesh Bidhuri
- 8. Shri Rama Kant Goswami
- 9. Shri Veer Singh Dhingan
- 10. Dr. S. C.L. Gupta

### 3. Presentation of Report:

Shri Mala Ram Gangwal

Shri Ramesh Bidhuri

to present the First Report of Committee on Welfare of SC/ST/OBC/Minorities.

### 4. Adoption of Report:

Shri Rajesh Jain

Shri O.P.Babber

to move the following Motion:

"That this House agrees with the Fourth Report of Committee on Private Member's Bills & Resolutions presented on 25<sup>th</sup> March, 2010".

#### 5. Private Members Resolutions:

# 1. Discussion on following resolution of Shri Balram Tanwar moved on 19th March 2010:

"This house resolves that special status be accorded to all urbanized and rural villages of Delhi facilitating exemption from House Tax, Property Tax etc. and purview of building laws/bye-laws.

This House also resolves that these villages be granted special rebate in the electricity and water charges under special status."

## 2. Shri Karan Singh Tanwar to move the following resolution:

"This house resolves that in view of the miserable living conditions of the unemployed persons in Delhi, appropriate unemployment allowances be provided with immediate effect."

#### 3. Shri Naseeb Singh to move the following resolution:

"This House resolves that for proper development of urbanized villages and extended 'abadi area', the work relating to development of these villages be included in the Rural Development Board immediately."

## 4. Dr. S.C.L. Gupta to move the following resolution:

"This House resolves that 'Delhi Health & Hospitals Regulatory Authority' be constituted to ensure the Government & Private Hospitals and Nursing Homes more responsible towards the people".

Delhi Siddharath Rao 26<sup>th</sup> March, 2010 Secretary